NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 205
CP No. 17/241-242/JPR/2022
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Kailash Chand Khandelwal & Ors. **...Petitioners**

Versus

Kamal Irrigation Accessories Pvt. Ltd. & Ors. **...Respondents**

Due to paucity of time, the matter could not be taken up. Post the matter to 27.04.2023.

Sd

(Prabhu Dayal Sewda)
Court Officer

March 22, 2023

VG